



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Wednesday,4th August 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 1**

**[DIVISION BENCH - I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021  
TO 06-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
14	WP(C)/3546/2021 B/O	BHANU BORAH AND 10 ORS <b>Versus</b> STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. D P BORAH	GA, ASSAM
<b>ORDERS</b>				
15	WA/160/2018 FIXED	MUSTT JUNUFA BIBI <b>Versus</b> MUSTT PADMA BEGUM @ PADMA BIBI AND 4 ORS	MR. Y S MANNAN MR. T HUSSAIN MS. S PARBIN	MR. R C SAIKIA SC, AG MS. K SAIKIA MS. B PHOM SC, HEALTH
	<b>WITH</b> I.A.(Civil)/1298/2020 <b>in</b> WA/160/2018	MUSTT PADMA BEGUM @ PADMA BIBI <b>Versus</b> JUNUFA BIBI AND 4 ORS.	MR. R C SAIKIA MS. K SAIKIA	MR. Y S MANNAN SC, HEALTH
16	WA/11/2021 FIXED	LIFE INSURANCE CORPORATION OF INDIA AND 4 ORS. <b>Versus</b> P. NYANBEMO JAMI	MR SISHIR DUTTA MR. P BHOWMICK MR S NATH MR G J SHARMA MR. D THAOSEN	MR. M SARANIA MR. N. Z. LOTHIA
	<b>WITH</b> I.A.(Civil)/67/2021 <b>in</b> WA/11/2021	LIFE INSURANCE CORPORATION OF INDIA AND 4 ORS. <b>Versus</b> P. NYANBEMO JAMI	MR SISHIR DUTTA MR. P BHOWMICK MR. D THAOSEN	
17	I.A.(Civil)/1169/2021 CONNECTED WITH ITEM NO 4 IN THE DAILY CAUSE LIST <b>in</b> PIL/40/2021	PRADIP BARUAH <b>Versus</b> UNION OF INDIA AND 9 ORS.	MR. P N CHOUDHURY MRS. H SARMAH	GA, ASSAM ASSTT.S.G.I. SC, GMC SR. SC, APGCL SC, PCB SC, FOREST
18	WP(C)/3477/2021 FIXED	DIPIKA SHARMA AND ANR. <b>Versus</b> INDIAN BANK AND 2 ORS.	MR S SARMA MR. P B MAZUMDER	MR. K K BHATRA MR. R K BHATRA MR D BHUYAN MR A BHATRA

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LEAVE NOTE OF ADVOCATES FOR 04/08/2021

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|----|----------------|------------|----|------------|
| 1) | MR. L P SHARMA | 12-07-2021 | To | 08-10-2021 |
| 2) | MR G GOSWAMI   | 02-08-2021 | To | 04-08-2021 |



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 6**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT  
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021  
TO 06-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
43	Bail Appln./1713/2021 B/O	GITARTHA GOUTAM BORA @ GITARTHA GAUTAM BORA <b>Versus</b> STATE OF ASSAM	MR M GARODIA MS R DAS	PP, ASSAM
<b>MOTION</b>				
44	Crl.Rev.P./141/2021 FIXED	FOZLUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A ROSHID MS. M R DEVI MR. A MOBARAQUE	PP, ASSAM
<b>BAIL HEARING</b>				
45	AB/1984/2021 FIXED	SYED BINYAMIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 04/08/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MR G GOSWAMI	02-08-2021	To	04-08-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH - II**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021  
TO 06-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
22	WP(C)/3553/2021 B/O	M/S CHEMICAL AND PETRO CHEMICAL INDUSTRIES <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. B SARMAH MR I UDDIN MR I Y ALI	SC, GST
23	WP(C)/3555/2021 B/O	FARIDA YESMIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M R KHANDAKAR MR A K AZAD	SC, ELEM. EDU GA, ASSAM
<b>ORDERS</b>				
24	WP(C)/7343/2017 B/O	JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM and 7 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MR.R A CHOUDHURY MR.J M SULAIMAN	GA, ASSAM MR.N J KHATANIAR(SC, HIGHER EDUCATION DEPT. (R - 1 & 2)) MR.S R BORUAH(GA, ASSAM (R - 3, 4 & 5))

LEAVE NOTE OF ADVOCATES FOR 04/08/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MR G GOSWAMI	02-08-2021	To	04-08-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CIVIL BENCH - III]**

**THIS BENCH WILL TAKE UP HEARING LIST (CRIMINAL MATTERS)  
DATED 02-08-2021 TO 06-08-2021 PERTAINING TO THIS BENCH.**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021  
TO 03-09-2021 (PERTAINING TO CIVIL BENCH - III), ALONG  
WITH THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
25	WP(C)/3060/2021 FIXED	ABDUL QAIYUM ANSARI <b>Versus</b> THE UNION OF INDIA AND 9 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	SC, SEC. EDU. GA, ASSAM ASSTT.S.G.I.
26	WP(C)/3116/2021 FIXED	PHATIK CHANDRA ROY <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. A GANGULY MR T CHHETRI	SC, NF RLY
27	WP(C)/3510/2021 FIXED	ANADAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. A TALUKDAR S BORA MR D KALITA	SC, P H E
28	WP(C)/3541/2021 B/O	SHAMEZ UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	GA, ASSAM SC, REVENUE
29	WP(C)/3547/2021 B/O	MUSADDIQUE HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S BORTHAKUR MS. S KAKATI	GA, ASSAM
<b><u>ORDERS</u></b>				
30	W.P.(CrI.)/18/2020 FIXED	PAONAM DIANA DEVI <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. A CHAUDHURY MR. P K DAS MD N ABED MR. D BORA MR. N MAHAJAN	GA, ASSAM MR. S S ROY (R-1) MR. S S ROY (R-1) ASSTT.S.G.I.
31	WP(C)/3350/2021 B/O	LAKHINATH DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P MAHANTA MS. P SAHARIA	SR. GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 04/08/2021

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| 1) | MR. L P SHARMA | 12-07-2021 | To | 08-10-2021 |
| 2) | MR G GOSWAMI   | 02-08-2021 | To | 04-08-2021 |



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 10**

**[CIVIL BENCH - IV & I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021  
TO 06-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
24	WP(C)/3483/2021 FIXED	ABDUL HAMID <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B RAHMAN	SC, PNRD GA, ASSAM
25	WP(C)/3544/2021 B/O	NARENDRA KUMAR SETHIA AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R ISLAM	GA, ASSAM SC, REVENUE
26	WP(C)/3549/2021 B/O	MUNNAF AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. D DAS SR. ADV MR P SARMA	SC, PWD
27	WP(C)/3556/2021 B/O	DINESH SAH <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, RAILWAY
28	WP(C)/3557/2021 B/O	SADHU ROY <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, RAILWAY
29	WP(C)/3559/2021 B/O	DOOARS ASSAM UNION TEA CO. LTD. AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S P ROY MS S DAS	SC, SEC. EDU. GA, ASSAM SC, PWD
<b><u>ADMISSION</u></b>				
30	WP(C)/1357/2015 WITH WP(C) 4839/2016 (D/O) 1P/H FIXED	M/S ABCI INFRASTRUCTURES PVT LTD. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM	SC, FOREST MR.R K BORA(R1-3)
31	WP(C)/2337/2020 BY SLIP	M/S. MEROLYN ENGINEERING WORKS PVT. LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR H K DAS MR. R K TALUKDAR MS. S MEDHI	MR. D DAS SR. ADV GA, ASSAM MR D K MISHRA MR A KALITA MR. M MORE MR. N D SARMA MS T PARASHAR MR. P K SHARMA

**WITH**  
I.A.(Civil)/1737/2020  
**in** WP(C)/2337/2020

THE ASSAM TOURISM DEVELOPMENT  
CORPORATION AND ANR

MR. N D SARMA

GA, ASSAM  
MR H K DAS

**Versus**

M/S. MEROLYN ENGINEERING WORKS  
PVT. LTD. AND 4 ORS

PINKI MORAN

MR A C BORBORA  
MRS. R BORBORA  
MR. U K NAIR  
MR. M P SARMA

SC, PNRD  
GA, ASSAM  
MR. D P BORAH (R-8 TO  
14)

**Versus**

THE STATE OF ASSAM AND 13 ORS

32 WP(C)/3133/2021  
FIXED

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LEAVE NOTE OF ADVOCATES FOR 04/08/2021

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|----|----------------|------------|----|------------|
| 1) | MR. L P SHARMA | 12-07-2021 | To | 08-10-2021 |
| 2) | MR G GOSWAMI   | 02-08-2021 | To | 04-08-2021 |





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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 13**

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021 TO 06-08-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH ONLINE COURT PROCEEDING SERVICES.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
51	Bail Appln./1749/2021 FIXED	MOHARUDDIN ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. N HASAN MS. S KAKATI MR. A HASAN	PP, ASSAM
52	Bail Appln./1781/2021 B/O	MD. JEHERUL HAQUE @ BIPUL <b>Versus</b> THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. M DEWAN MS. S KAUR	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
53	Bail Appln./1618/2021 FIXED	MD. JUWEL AHMED <b>Versus</b> THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
54	Bail Appln./1635/2021 FIXED	PRADIP CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. M DEWAN MR. S KAUR	PP, ASSAM
<b>BAIL HEARING</b>				
55	AB/1868/2021 FIXED	JALAL UDDIN MONDAL <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	MR. S ALIM MR. A T SIKDER PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 04/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MR G GOSWAMI	02-08-2021	To	04-08-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 14**

**[CIVIL BENCH - III & CRIMINAL MATTERS]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021  
TO 06-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
29	WP(C)/2610/2018 B/O	NO. G/95659 RFN/GD SHAREEF ANWAR <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MS. K YADAV MR. S K DAS MS. M BHATTACHARJEE MR R KARIM MR. R L YADAV	MS. M SARMAH (R5) MS D BORGOHAIN (R5) MR. M PHUKAN, CGC. (R1 TO 4) MR. K GOGOI (C.G.C.) MR. P GOHAIN (R5) MS. B PHUKAN (R5) ASSTT.S.G.I.
30	WP(C)/5034/2020 FIXED	ANIL MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. M SARMAH MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH	SC, PNRD SC, FINANCE
31	WP(C)/1829/2021 B/O	GOBINDA BASUMATARY <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. A R TAHBILDAR	MRS. R DEVI SC, C.G.C.
<b>ORDERS</b>				
32	I.A.(Civil)/1013/2021 B/O in WP(C)/2455/2021 <b>WITH</b> WP(C)/2455/2021	HIMAJIT KUMAR BARMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.  DR. HIMAJIT KUMAR BARMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P J SAIKIA MR. P BORDOLOI MS M NIROLA  MR. P J SAIKIA MR. P BORDOLOI MS M NIROLA	SC, HEALTH   SC, HEALTH AND F W

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LEAVE NOTE OF ADVOCATES FOR 04/08/2021

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|----|----------------|------------|----|------------|
| 1) | MR. L P SHARMA | 12-07-2021 | To | 08-10-2021 |
| 2) | MR G GOSWAMI   | 02-08-2021 | To | 04-08-2021 |



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 16**

**[CIVIL BENCH - IV, I & CRIMINAL MATTERS]**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021  
TO 06-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
41	Bail Appln./1562/2021 FIXED	MALEK HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI	PP, ASSAM
<b>WITH</b>				
42	Bail Appln./1539/2021	ABDUL RAHIM @ RAHIM ALI <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
<b>BAIL HEARING</b>				
43	AB/1683/2021 FIXED	BANAMALI HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI MR R ALI	PP, ASSAM
44	AB/1964/2021 FIXED	RASHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR S I KHAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 04/08/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MR G GOSWAMI	02-08-2021	To	04-08-2021



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 18**

**[CIVIL BENCH - I**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021  
TO 06-08-2021 PERTAINING TO THIS BENCH, ALONG WITH  
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
21	CRP(I/O)/54/2021 FIXED	M/S DULEN GAS AGENCY <b>Versus</b> FOOD CORPORATION OF INDIA	S R A NASER MR. H ROHMAN MR. P D NAIR MR G ALAM	MR. V. K. SINGH, SC, F C I
	<b>WITH</b> I.A.(Civil)/1167/2021 <b>in</b> CRP(I/O)/54/2021	M/S DULEN GAS AGENCY <b>Versus</b> FOOD CORPORATION OF INDIA	S R A NASER MR. H ROHMAN MR. P D NAIR MR G ALAM	SC, F C I
22	CRP(I/O)/65/2021 B/O	SMT. GANDHESWARI DAIMARI AND 2 ORS. <b>Versus</b> SRI SANGAL CHANDRA BRAHMA AND ANR.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI MR. S K GUPTA	

LEAVE NOTE OF ADVOCATES FOR 04/08/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MR G GOSWAMI	02-08-2021	To	04-08-2021